

**Programmes Conducted at Sikkim Judicial Academy
during the Academic Year 2016-2017.**

Sl.No	Date	Programme/Workshop	Target Group	Total No. of Participants	Resource person
1	12 th and 13 th February, 2016	Workshop on “Investigation and Appreciation of Evidence”	Investigating Officers (Police Officer from the level of Sub-Inspector and above)	34	Shri Dinesh Kumar Sharma, Director, Delhi Judicial Academy
2.	19 th February, 2016	Training Programme on – Concepts on Local Area Networking (LAN) (eCourts project oriented)	Ministerial Staff of High Court of Sikkim & Subordinate Courts of Sikkim	45	Mr. Rudra Rimal, Sr. System Officer, High Court of Sikkim and Mr. Yoland Christopher, System Administrator, District & Sessions Court, East at Gangtok
3.	27 th February, 2016	A Refresher Training on “ Time Management and Settlement of Issues”	Civil Judge-cum-Judicial Magistrates	6	Dr. Shyamal Gupta, legal Remembrancer, Government of West Bengal
4.	1 st March, 2016	Training Programme on Introduction to Case Information System 2.0 (eCourts project oriented)	Advocates with upto 5 years of practice in the Bar	37	Mr. Rudra Rimal, Sr. System Officer, High Court of Sikkim and Mr. Yoland Christopher, System Administrator, District & Sessions Court, East at Gangtok
5.	2 nd April, 2016	Programme on “Motor Accident Claims Tribunal (MACT)”	Members, Motor Accident Claims Tribunal	4	Shri H.S. Sharma, former District & Sessions Judge, District Court, Delhi
6.	7 th May, 2016	A workshop on “Protection of Children from Sexual Offenses Act, 2012”	Special Judges, Fast Track Judge and Principal Magistrates, Juvenile Justice Board	7	Ms. Michelle Mendonca, Director, Partnerships, Justice and Care, Mumbai
7.	14 th May, 2016	A programme on “Role of Judges and Counsellors in Family Courts.	Family Court Judges and Counsellors	12	Hon'ble Mrs. Justice Roshan S. Dalvi, Former Judge, Mumbai High Court.

8.	4 th June, 2016	Workshop on “The Protection of Women from Domestic Violence Act, 2005 & its Rules, 2006	Chief Judicial Magistrates, Judicial Magistrates, Protection Officers & Service Providers of all Districts of the State	17	Shri Dharmesh Kr. Sharma Ld. Member Secretary, Delhi State Legal Services Authority.
9.	18 th June, 2016	Training Programme on Introduction to Libre Office Writer in Ubuntu 14.04 (eCourts project Oriented)	Ministerial Staff of High Court of Sikkim & Subordinate Courts of Sikkim	49	Mr. Rudra Rimal, Sr. System Officer, High Court of Sikkim and Mr. Yoland Christopher, System Administrator, District & Sessions Court, East at Gangtok
10.	25 th June, 2016	Workshop on “Issues relating to Juvenile Justice under the Juvenile Justice (Care & protection of Children)Act, 2015 with special reference to Child Adoption	Principal Magistrates, Members of JJB & Lawyers on the panel of Sikkim State Legal Services Authority for Juvenile	37	Ms. Geetanjali Goel, Director, National Legal Service Authority
11.	16 th July, 2016	A programme on “Court Decorum and Etiquette in Courts, Professional ethics & Advocacy”	5 th Year Students of Law College	62	Hon'ble Shri Justice Pius C. Kuriakose, Lok Ayukta, Kerala
12.	30 th July, 2016	A workshop on “Change Management -Concept, Importance and Methodology (eCourts project oriented) & Computer Architecture (eCourts project oriented)	Selected staff of High Court of Sikkim and Subordinate Courts of Sikkim	58	Ms. Ananya Bandyopadhyay, Director, West Bengal Judicial Academy
13.	20 th August, 2016	Programme on “Professional Ethics & Etiquette in Court Rooms”	Advocates with upto 1-3 years of Practice in the Bar	61	Mr. A Moulik and Mr. Bhaskar R. Pradhan, Sr. Advocates, Gangtok
14.	27 th August, 2016	One day special training programme on “Application of basic provisions of Procedural Laws in Civil and Criminal trails, with Indian Evidence Act, 1872”	Advocates with upto 1-3 years of Practice in the Bar	65	Mr. A Moulik and Mr. Bhaskar R. Pradhan, Sr. Advocates, Gangtok
15.	3 rd September, 2016	A programme on “How summons are to be served, alternative service of Summons in cases where the parties cannot be found /do not accept the Notices/Summons etc., the method of preparing the Reports and its importance”	Nazirs and Process Servers of all Subordinate Courts	18	Shri Karma Wangchuk Bhutia, District & Sessions Judge (East) at Gangtok.

16.	10 th September, 2016	A programme on “Sikkim Anti Drugs Act, 2006 & NDPS Act, 1985.	Investigating Officers (Police Inspectors)	35	Mr. N. P. Sharma, Sr. Public Prosecutor
16.	24 th September, 2016	Remedial measures to cut short delay in Civil and Criminal cases and Procedure in complaint cases with special emphasis on complaints under Negotiable Instruments Act, 1881.	Civil Judge-cum-Judicial Magistrates	6	Hon'ble Shri Justice R.K. Gauba, Judge, Delhi High Court.
17.	29 th October, 2016	A workshop on “Matrimonial Disputes under the Hindu Marriage Act, 1955, Guardian and Wards Act, 1890 and Section 125 & 127 CrPC, 1973	Family Court Judges	3	Hon'ble Mrs. Justice Asha Menon, District & Sessions Judge, South-East, Saket, Delhi.
18.	5 th November, 2016	A programme on “I.T.Act, Cyber Crime & Appreciation of Related Evidence	Judicial Officers of Sikkim Superior Judicial Services	4	Hon'ble Shri Justice Sanjeev Sachdeva, Judge, High Court of Delhi
19.	5 th November, 2016	Training Programme on Refresher on Ubuntu Linux 14.04 operating system (eCourts project oriented)	Selected Ministerial staff of High Court of Sikkim and Subordinate Court of Sikkim	58	Mr. Rudra Rimal, Sr. System Officer, High Court of Sikkim and Mr. Yoland Christopher, System Administrator, District & Sessions Court, East at Gangtok
20.	19 th November, 2016	A workshop on “Time and Stress Management Skill and Leadership Development.	District & Sessions Judges of Sikkim	4	Hon'ble Shri Justice A. P. Subba, former Judge, High Court of Sikkim.
21.	26 th November, 2016	A workshop on “Power and Duties of Drawing and Disbursing Officers, Formulation, Presentation of Budget and allied matters including Financial Planning, Financial Rules, Maintenance of Accounts.	Accounts Officers, Accountant, Jr. Accountants & Accountants staff of High Court and Subordinate Courts	11	Mr. C.C. Bhutia, Joint Director (Retd.) Finance Revenue & Expenditure Department (FRED), Govt. of Sikkim Gangtok.
22.	3 rd December, 2016	A workshop on “Role of Referral Judges under Section 89, CPC 1908 with reference to mediation”	Judicial Officers of Sikkim Judicial Services	10	Prof. Imtiaz Ahmed, Head of Department of Law, Sikkim University.

23.	18 th December, 2016	A workshop on “Criminal Jurisprudence”	All Judicial Officers of the State	10	Hon'ble Shri Justice S.Nagamuthu, Judge, Madras High Court.
24.	24 th & 25 th February, 2017	A workshop on “Prevention of Money Laundering Act, 2000”	Police Officers of Sikkim Police	28	Hon'ble Shri Justice T. Raja , Judge, Madras High Court
25.	18 th and 19 th March, 2017	A workshop on “Animal Protection Laws and Animal Welfare Laws”	Civil Judges-cum-Judicial Magistrates & Chief Judicial Magistrate and District & Sessions Judge	10	Dr. Siddhartha Swarup Sarkar, State Public Service Commission, Kolkata..